

TELECOMMUNICATION CONSUMERS EDUCATION AND PROTECTION FUND
Balance Sheet As At 31st March 2010

Sources of Funds	Schedules	Current Year Amount (In Rs.)	Previous Year Amount (In Rs.)
Corpus	"A"	258,456,661.14	207,324,596.77
Total Funds Generated		<u>258,456,661.14</u>	<u>207,324,596.77</u>

Application of Funds

Current Assets, Deposits and Advances	"B"				
Deposits		243,600,003.00		197,600,003.00	
Cash and Bank Balances		11,492,327.90		6,522,471.05	
Loans and Advances		<u>3,393,537.24</u>		<u>3,236,496.72</u>	
		258,485,868.14		207,358,970.77	
Less: Current Liabilities & Provisions	"C"	<u>29,207.00</u>	258,456,661.14	<u>34,374.00</u>	207,324,596.77
Total Application of Funds			<u>258,456,661.14</u>		<u>207,324,596.77</u>
			-		-

Significant Accounting Policies & Notes
to accounts

"E"

As per our report of even date attached

For Prekshit Mehta & Co
Chartered Accountants

For Telecommunication Consumers Education
and Protection Fund

Sd/-
CA Sameer Kapoor
(Partner)
M.No : 96544

Sd/-	Sd/-	Sd/-
Advisor	Principal Advisor	Secretary
(QoS & Ex- officio Convener Member)	(IFA & Ex- officio Member)	(Ex officio Presiding Member)

Date: 27.8.2010
Place: New Delhi

TELECOMMUNICATION CONSUMERS EDUCATION AND PROTECTION FUND
Income and Expenditure Account for the year ending 31st March, 2010

Incomes	Schedule	Current Year Amount (In Rs.)	Previous Year Amount (In Rs.)
Interest on Fixed Deposits		20,947,182.52	14,621,786.27
Bank Interest		215,819.00	292,182.00
	A	21,163,001.52	14,913,968.27
 Less Expenditure			
Bank Charges		96.00	267.25
Advertisement Expenses		7,500.00	412,337.00
Orientation Expenses		-	502,978.00
Workshop Expenses	"D"	992,094.50	769,295.00
	B	999,690.50	1,684,877.25
Surplus of Income over Expenditure Transferred to Reserves and Surplus A-B		20,163,311.02	13,229,091.02

Significant Accounting Policies &
Notes to accounts

**As per our report of even date
attached**

**For Prekshit Mehta & Co
Chartered Accountants**

**For Telecommunication Consumers Education
and Protection Fund**

Sd/-
CA Sameer Kapoor
(Partner)

Sd/-
Advisor
(QoS & Ex officio
Convener Member)

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Principal Advisor
(IFA & Ex
officio Member)

Sd/-
Secretary
(Ex officio Presiding
Member)

M.No : 96544

Date: 27.8.2010

Place: New Delhi

TELECOMMUNICATION CONSUMERS EDUCATION AND PROTECTION FUND**Receipts and Payment Account for the year ending 31st March, 2010**

	Current Year		Previous Year	
	Amount (In Rs.)		Amount (In Rs.)	
Balance B/d				
Cash In Hand	-		-	
Bank Balance	<u>6,522,471.05</u>	6,522,471.05	<u>12,125,046.46</u>	12,125,046.46
Receipts				
Money Received from Service Providers	30,968,753.35		50,649,303.84	
Bank Interest	215,819.00		292,182.00	
Interest on Fixed Deposits received from DAVP	20,417,958.00		13,078,626.00	
Encashment of FDRS	<u>27,600,001.00</u>	79,574,715.35	<u>-</u>	64,020,111.84
		<u><u>86,097,186.40</u></u>		<u><u>76,145,158.30</u></u>
Payments				
Bank Charges	96.00		267.25	
Advertisement Expenses	7,500.00		412,337.00	
Advance to DAVP	-		372,184.00	
Orientation Expenses	-		502,978.00	
Work Shop Expenses	997,261.50		734,921.00	
Investments made in Fixed Deposits	<u>73,600,001.00</u>	74,604,858.50	<u>67,600,000.00</u>	69,622,687.25
		<u><u>86,097,186.40</u></u>		<u><u>76,145,158.30</u></u>
Balance C/d				
Cash In Hand	-		-	
Bank Balance		11,492,327.90		6,522,471.05
		<u><u>86,097,186.40</u></u>		<u><u>76,145,158.30</u></u>
		-		-

Significant Accounting Policies & Notes to accounts

As per our report of even date attached

**For Prekshit Mehta & Co
Chartered Accountants**

Sd/-
CA Sameer Kapoor
(Partner)
M.No : 96544

**For Telecommunication Consumers Education
and Protection Fund**

Sd/-	Sd/-	Sd/-
Advisor (QoS & Ex Officio Convener Member)	Principal Advisor (IFA & Ex officio Member)	Secretary (Ex officio Presiding Member)

**Date: 27.8.2010
Place: New Delhi**

Schedule "A"**Corpus**

	Current Year Amount (In Rs.)	Previous Year Amount (In Rs.)
Opening Balance	207,324,596.77	143,446,201.91
Add:		
Receipts from Service Providers	30,968,753.35	50,649,303.84
Surplus of Income Over Expenditure	20,163,311.02	13,229,091.02
	258,456,661.14	207,324,596.77

Schedule "B"**Current Assets, Deposits And Advances****Deposits**

Fixed Deposits With Corporation Bank	221,600,003.00	197,600,003.00
Fixed Deposits With Allah bad bank	22,000,000.00	-
	243,600,003.00	197,600,003.00

Cash and Bank Balances

Cash In Hand	-	-
Balance with Corporation Bank-800803	8,732,475.50	4,785,930.00
Balance with Corporation Bank-800800	2,759,852.40	1,736,541.05
	11,492,327.90	6,522,471.05

Other Current Assets

DAVP	-	372,184.00
Interest Accrued on Fixed Deposits	2,671,211.24	2,141,986.72
Tax Deducted At Source	722,326.00	722,326.00
	3,393,537.24	3,236,496.72

Schedule "C"**Current Liabilities & Provisions**

Workshop Expenses Payable		
-For Palakkad	-	20,089.00
- For Chandigarh	-	14,285.00
-For Udaipur	4,522.00	-
- For Vijaywada	24,685.00	-
	29,207.00	34,374.00

Schedule "D"**Workshop Expenses**

-Pune & Shilong	-	218,904.00
-Dehradun	-	133,327.00
-Madurai	-	85,264.00
-Bangalore	-	30,000.00
-Agartala	-	92,786.00
-Lucknow	-	50,000.00
-Goa	-	132,020.00
-Shimla	-	168,334.00
-Chandigarh	-	32,475.00
-Palakkad	-	45,089.00
-Kolkatta	50,000.00	-
-Mysore	120,282.00	-
-Chennai	50,000.00	-
-Delhi	383,382.00	-
-Rajkot	50,000.00	-
-Bhuvneshwar	136,633.50	-
-Indore	93,630.00	-
-Mizorum	49,000.00	-
-Udaipur	12,172.00	-
-Vijaywada	46,995.00	-
	992,094.50	988,199.00

SCHEDULE “E”:

ACCOUNTING POLICIES AND NOTES TO ACCOUNTS

A) ACCOUNTING POLICIES

1. Basis of Preparation of Financial Statements

The financial statements have been prepared on historic cost convention basis in accordance with the generally accepted accounting standards and principals formulated by the Institute of Chartered Accountants of India.

a) Accounting of Expenses

The expenses have been accounted for on accrual basis.

b) Recognition of Receipts

The fund primarily has two different sources of receipts:

- i) One of the sources is in accordance with the provisions of sub regulation (1) of regulation 3 of Telecommunication Education & Protection Fund Regulations 2007 (6 of 2007). According to this regulation every service provider is required to deposit the specified amount within the stipulated time as mentioned in the said regulation.

These receipts are accounted on receipt basis.

- ii) The other source is Interest Income on in accordance with the clause (b) of sub regulation (2) of regulation (5) of Telecommunication Education & Protection Fund Regulations 2007 (6 of 2007).

These receipts are accounted as and when provided by the bank.

2. Investments

The investments have been valued at cost.

B) NOTES TO ACCOUNTS

1) Formation of the Fund

The Fund has come into existence on 15th of June 2007 vide Notification No. **332/4/2006-QOS (CA)** and is regulated by the “Telecommunication Consumers Education And Protection Regulations 2007”, formulated by the Telecom Authority of India by exercising the powers conferred upon it under section 36 of Telecom Regulatory Authority of India Act, 1997 (24 of 1997). .

2) Corpus of the Fund

The corpus of the Fund consists of the receipts from the service providers and also the surplus of Income over Expenditure. Since formation till 31st March 2010, the Fund has received Rs.23,82,93,350.12 from service providers.

3) Source of Expenses

The total expenses of Rs.9,99,690.50 expenses have been paid out of interest Income received from Deposits.

4) Payment to Auditors

The payment for the Audit of the Fund will be provided by the Telecom Regulatory Authority of India.

5) Taxation

As per clause 32 of Chapter IV of the TRAI Act 1997, all the incomes of the Authority are exempt from tax and since the Fund has been formed by the Telecom Regulatory Authority of India by exercising the powers conferred upon it under section 36 of the Telecom Authority of India Act 1997 (24 of 1997), thus no provision for taxation has been made.

6) Investments consist of Fixed Deposits with Banks.

7) Receipts from the Service Providers are subject to the confirmations.

Contd....

8) Revenue Recognition

Saving Bank interest is accounted for on receipt basis.

Fixed deposit interest is accounted for on accrual basis.

**For Prekshit Mehta & Co.
Chartered Accountants**

**For Telecommunication Consumers
Education & Protection Fund**

Sd/-

Sd/-

Sd/-

Sd/-

**CA Sameer Kapoor
Partner
M. No: 096544
Date: 27.8.2010
Place: New Delhi**

**Advisor
(QoS & Ex officio
Convener Member)**

**Principal Advisor
(IFA & Ex Officio-
Member)**

**Secretary
(Ex Officio Presiding
Member)**

**Sd/-
(Tara Murli)
Member**

**Sd/-
(Satya Yadav)
Member**

**Sd/-
(Vishal Ambardar)
Member**

**Sd/-
(N.Parameswaran)
Ex-Officio Member**

**Sd/-
(Raj Pal)
Ex-Officio Member**